


IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI

**BEFORE SHRI OM PRAKASH KANT, AM
AND
MS. KAVITHA RAJAGOPAL, JM**

Order pronounced on 18.08.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	2546/Mum/2025	Alhad Narasinh Kulkarni	07.08.2025	H(SMC)	JM



Karishma J. Pawar
(Stenographer)

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI

**BEFORE MS. KAVITHA RAJAGOPAL, JM
AND
SMT. RENU JAUHRI, AM**

Order pronounced on 18.08.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	1967/Mum/2025	Jwala Micro Devices Pvt. Ltd	13.08.2025	F	JM

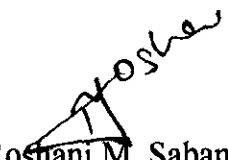

Karishma J. Pawar
(Stenographer)

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

BEFORE SHRI SAKTIJIT DEY, VP AND SHRI GIRISH AGRAWAL, AM

Order to be pronounced on 19.08.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	1340/Mum/2025	AHA Holdings Pvt. Ltd.	11.08.2025	A	VP
2-3	2448 & 2293/Mum/2025	Akola Trading Co. LLP (Successor of Akola Trading & Co. Pvt. Ltd.)	13.08.2025	A	VP


Roshani M. Sabane
Sr. Private Secretary

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